

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 276/2017 In C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Kusum B Kumar & Ors.
V/s.
Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHRI NAVIN PAHWA FOR THAKKAR & PAHWA, ADV.	SR ADV.	RESPONDENT	Natasha.
2.	Shri Rakesh Sanjanwala	Co. Adv.	Petitioners	Ankit
3.	Ankit Shah	Adv.	Petitioners	Ankit

ORDER

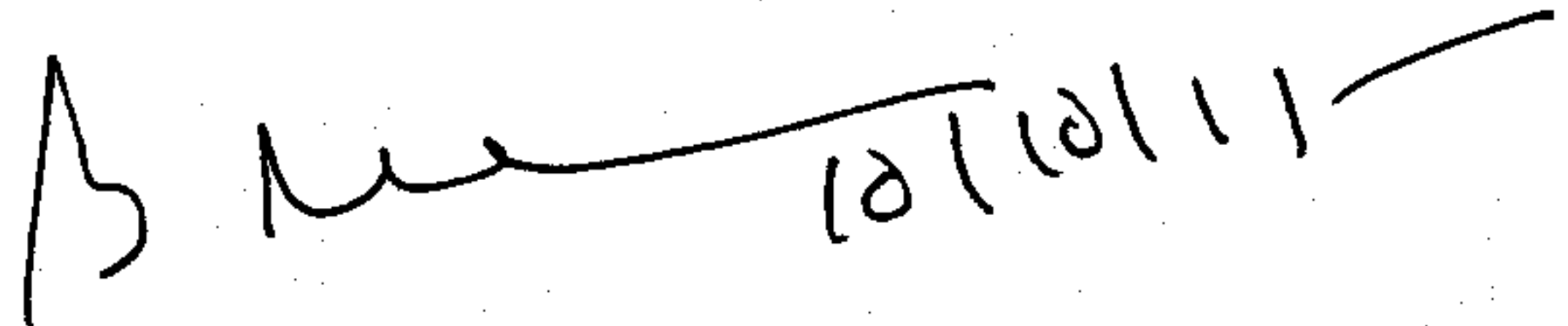
Learned Senior Advocate Mr. Rakesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Original Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Original Respondent.

At request of Learned Counsel for petitioner on the ground that petitioner no. 1 died.

Rejoinder not filed in IA 276/2017.

The interim order dated 09.05.2017 shall continue till next date of hearing.

List the matter on 06.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.